

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4302
ANSWERED ON:04.08.2009
ENCROACHMENT ALONGSIDE NATIONAL HIGHWAYS
Rawat Shri Ashok Kumar

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the flow of traffic on the National Highways is affected due to encroachment and increasing commercial construction alongside the National Highways;
- (b) if so, the details of such encroachment, NH-wise;
- (c) the steps taken by the Government to deal with encroachment of NH land; and
- (d) the success achieved in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N.SINGH)

(a) to (d) Yes, Sir. Encroachment and increasing commercial construction alongside National Highways(NH) affects the flow of traffic on NH. Efforts are made to remove the encroachment within the NH right of way(ROW) wherever get noticed. The Government has enacted the Control of National Highways (Land & Traffic) Act, 2002 for prevention and removal of encroachments within the NH(ROW). The Act has come into force with effect from 27.1.2005. Prevention and removal of encroachment is a continuous process.